

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्याय पीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi - 110001

No. NGT/PB/776/Admin/2021/ 430

Dated: 17th December, 2021

OFFICE ORDER

Consequent upon his selection, Shri Deepak Vallabhadas Kashyap, District Judge-2 and Additional Session Judge, Khed-Rajgurunagar, District Pune has been appointed as Registrar, Western Zone Bench, Pune on deputation basis, initially for the period of one year, w.e.f. 13.12.2021 (FN). The pay, allowances, perks and privileges as may be admissible in his parent cadre will be admissible in the National Green Tribunal, in addition to the usual deputation allowance, as per directions given by Hon'ble Supreme Court of India in order dated 29.11.2013 passed in SLP (Civil) No. 12065/2009, in Re: Union of India Vs Vimal Bhai & Ors.

This issues with the approval of the Competent Authority.

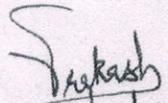
(Vidya Prakash)
Registrar General

To,

**Shri Deepak Vallabhadas Kashyap,
Registrar,
NGT, WZB, Pune.**

Copy to:

1. Ld. Registrar General, High Court of Bombay, Mumbai-400032.
2. Ld. Registrar at Zonal Benches, NGT.
3. The Economic Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
4. Assistant Registrar, NGT, PB, New Delhi.
5. DCA cum DDO, NGT (PB), New Delhi
6. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
7. PPS to Hon'ble Chairperson.
8. PA to Hon'ble Judicial Member & Hon'ble Expert Member.
9. PA to Registrar General, NGT (PB), New Delhi
10. PA to Ld. Deputy Registrar, NGT, PB, New Delhi.
11. All Section Incharge, NGT, PB, New Delhi.
12. Computer Section for uploading on NGT website.
13. Guard file (Admin)


17/12/2021
(Vidya Prakash)
Registrar General